



2026:AHC:3457

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19697 of 2025

Manish Kumar Yadav

.....Petitioner(s)

Versus

State Of U.P. And 7 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sudarshan Singh
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Sudarshan Singh, learned counsel for the petitioner as well as Sri P.K. Srivastava, learned Additional Chief Standing Counsel for the State.
2. The case of the writ petitioner is that he has applied for the recruitment in pursuance of U.P. Police Radio Assistant Operator Direct Recruitment, 2022. He was though selected but has not been issued appointment order on the premise that already a criminal case under Sections 34, 352, 504, 506 IPC is pending.
3. Learned counsel for the petitioner has invited the attention towards page-98 of the paper book wherein the District Magistrate has recommended the candidature of the petitioner.
4. Learned Additional Chief Standing Counsel submits that whatever might be, the claim of the writ petitioner needs consideration at the first instance by respondent No.6.
5. To such a submission, learned counsel for the petitioner has no objection and he gracefully accepts the same.
6. Considering the submissions of the rival parties as well as stand taken by them, the writ petition is being **disposed of** granting liberty to the writ petitioner to prefer a comprehensive representation along with the self-attested copy of the writ petition and placing the judgment of **Avtar Singh VS. Union of India and others, (2016) 8 SCC 471** before the respondent No.6- Superintendent of Police, District Ballia, who shall on the receipt of the same, proceed to decide the claim of the petitioner strictly in accordance

with law within a period of three months from the date of presentation of the certified copy of the order. In case the sixth respondent is of the opinion that the matter is to be decided by some other authorities then the papers shall be transmitted to the same.

January 7, 2026
R.S. Tiwari

(Vikas Budhwar,J.)